

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 168 of 2015 & IA No. 437 of 2015**

**Dated: 01<sup>st</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Ramchandran, Ms. Anushree  
Arya and Ms Anushree Bardhan  
Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1  
Mr. S. Vallinayagam and  
Mr. Paramhans for R.5  
Mr. E. R. Kumar and Mr. Abhinay for  
R.17, M/s Parekh & Co.

**ORDER**

Some of the respondents in spite of giving time earlier also did file Counter Affidavit. They are permitted for the last time to file Counter Affidavit within two weeks' from today and rejoinder, if any, within two weeks' thereafter.

Post this appeal for hearing on **30.03.2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

PR/SH